

(vi) Need to provide all facilities to the Engineers and employees of Kota Thermal Power Plant as are being provided to those working in NTPC

**SHRI SHANTI DHARIWAL (Kota) .**  
Mr. Deputy Speaker, Sir, I want to make a submission under Rule 377.

The completion of the second unit to Kota Thermal Power Plant is getting delayed and because of the tardy work by the State Electricity Board this unit will not be completed by June 1987. Only Rs. 117 crores have been spent so far on this Rs. 380 crores project whereas Rs. 119 crores should have been spent on it by this time. The Planning Commission had provided Rs. 196 crores for the second Thermal to the State Electricity Board unit but the State Electricity Board gave only Rs. 117 crores to the Kota Thermal Power Plant. The remaining Rs. 79 crores have been diverted by the Board to other works. It had no right to do so. Because of the efficiency of the engineers of the Kota Thermal Power Plant the Plant has been awarded a sum of Rs 2 lakhs in cash and a shield. BHOL has also commended the Kota Thermal Plant for its record unit for electricity generation in its first year. I urge the Central Government and the Planning Commission to issue necessary orders to the State Government in this connection. I also demand that, keeping in view their efficiency, the Central Government should direct the State Government to provide all those facilities to the engineers and the employees of the Plant which are available in the NTPC.

(vii) Need for Central Assistance to prepare Comprehensive and long term plans to harness the water resources of rivers in hill areas of U.P.

**SHRI HARISH RAWAT (Almora) :**  
Mr. Deputy Speaker, Sir, along with setting up of thermal and gas based power generation plants to meet the immediate requirements, we should also export the power generation capacity of our rivers in the hilly areas where water is available throughout the year so that the long term requirements of

the nation in regard to power can be met.

In the Sixth Five Year Plan, the importance of hydropower generation was accepted but by glancing at the 1985-86 Budget proposals, we shall find it seems that this sector is being neglected. I apprehend that in the Seventh Five Year Plan also hydro power generation may not meet the same fate. The coal and gas reserves can get depleted their exploitation, therefore needs a cautious approach. Also, the maintenance of the machinery required for them is a costly affair. The water availability in the hilly rivers is perennial. The Central Government should make arrangements to harness the boundless waters of the Alaknanda, Mandakini, Yamuna, Gauri Gargh, Dhauli Ganga and Sharda rivers in U.P. I submit that :—

1. Talks at the highest level should be held with Nepal for constructing the Pancheshwar Dam.
2. Prompt steps should be taken to make available the necessary foreign assistance for the construction of the Tehri Dam.
3. Necessary funds should be made available for starting construction of phase I and phase II on the Dhauli Ganga, whose survey has been completed and approval for starting the work on this project should be given at the earliest from the Planning Commission.
4. The Survey work for phase III and phase IV on the Dhauli Ganga should be started.
5. Survey work on the Gauri Ganga should start immediately.
6. The project for construction of dam on the Sharda near Ghat in Pithoragarh should be implemented.
7. The requisite funds for the Tanakpur Project should be pro-